

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT-III (SPECIAL BENCH)

ITEM No. 323

IA-4117/2021, IA-3057/2022, IA-3062/2022, IA-3064/2022, IA-3073/2022
IA-3074/2022, IA-3324/2022

IN

IB-1348(ND)/2019

IN THE MATTER OF:

M/s. Nisus Finance & Investment Managers Petitioner/Applicant
LLP & Anr.

Vs.

M/s. Earthcon Universal Infratech Pvt. Ltd. Respondent

Order u/S. 7 of Insolvency & Bankruptcy Code (IBC), 2016.

Order delivered on 15.05.2024

CORAM:

SHRI BACHU VENKAT BALARAM DAS
HON'BLE MEMBER (JUDICIAL)

SHRI RAHUL BHATNAGAR
HON'BLE MEMBER (TECHNICAL)

HYBRID HEARING (PHYSICAL & VC)

PRESENT:

For the Applicant :

For the Respondent :

ORDER

IA-4117/2021, IA-3057/2022, IA-3062/2022, IA-3064/2022,
IA-3073/2022, IA-3074/2022, IA-3324/2022

None appears for the Applicant. In the interest of justice
matter adjourned to **28.05.2024**.

-Sd-

(RAHUL BHATNAGAR)
MEMBER (TECHNICAL)

-Sd-

(BACHU VENKAT BALARAM DAS)
MEMBER (JUDICIAL)

Ajay